

**REPORTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED
CASTES AND SCHEDULED TRIBES**

श्री रामकुमार वर्मा (राजस्थान): महोदय, मैं अनुसूचित जातियों और अनुसूचित जनजातियों के कल्याण संबंधी समिति (2018-19) के निम्नलिखित प्रतिवेदनों की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) Twenty-eighth Report on action taken by the Government on the recommendations contained in the Twenty-seventh Report (Fifteenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject "Implementation of schemes for Beedi workers with particular reference to Scheduled Castes and Scheduled Tribes" pertaining to the Ministry of Labour and Employment.
- (ii) Twenty-ninth Report on action taken by the Government on the recommendations contained in the Twelfth Report (Sixteenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject "Representation of SCs/STs in Services and Redressal of their grievances and credit facilities being provided by IDBI Bank to SCs/STs" pertaining to the Ministry of Finance (Department of Financial Services).

**STATEMENT OF THE COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND SCHEDULED TRIBES**

SHRIMATI WANSUK SYIEM (Meghalaya): Sir, I lay on the Table, a copy (in English and Hindi) of the final action taken Statement of the Government on the recommendations contained in Chapter I of the Twenty-first Report (Sixteenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes regarding action taken by the Government on the Eleventh Report (Sixteenth Lok Sabha) on "Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Bharat Sanchar Nigam Limited (BSNL)" pertaining to the Ministry of Communications (Department of Telecommunications).

STATEMENTS BY MINISTERS

**Status of implementation of recommendations contained in the
Twenty-ninth report of the Department-related Parliamentary
Standing Committee on Agriculture**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE; AND THE MINISTER OF STATE IN THE MINISTRY

OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA): Sir, I make a statement regarding Status of implementation of recommendations/observations contained in the Twenty-ninth Report of the Department-related Parliamentary Standing Committee on Agriculture on "*Impact of Chemical Fertilizers and Pesticides on Agriculture and Allied Sectors in the country*" pertaining to the Department of Agricultural Research and Education, Ministry of Agriculture and Farmers Welfare.

**MOTION FOR EXTENDING THE TENURE OF COMMITTEE ON
WELFARE OF OBCs**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI VIJAY GOEL): Sir, I move the following Motion:—

"That this House concurs in the recommendation of the Lok Sabha to suspend the para 3 of the Motion adopted by Lok Sabha on 22.07.2014 and to extend the tenure of present members of Rajya Sabha on the Committee on Welfare of Other Backward Classes (2018-19) upto the last day of the tenure of the present Lok Sabha, as adopted by Lok Sabha at its sitting held on 20.12.2018."

The question was put and the motion was adopted.

MATTERS RAISED WITH PERMISSION

MR. CHAIRMAN: Hon. Members, women Members of the House have given notice and also met me and they made a request in the House also that they may be permitted to raise the issue of lack of proper representation of women in Parliament. I would like to remind all the Members, including the hon. women Members, that this House has already approved the legislation and it has to be done by the other House. This is the fact of the matter. I have to place it on record. Secondly, if Members want to make a submission, I would urge upon every one of you to make out your case. The moment it becomes political, the purpose is lost. This is what is happening for years together. Keep that in mind. You are free. I have decided to take that up as the first issue today in the Zero Hour. We will start with Shrimati Jaya Bachchan. I will give each Member two minutes. ...(*Interruptions*)...

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): Sir, the Central Government is not acting ...(*Interruptions*)... Sir,... ...(*Interruptions*)...